COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 340 OF 2016 &
IA NO. 743 OF 2016 & IA No. 703 of 2018

Dated : 16th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Azure Sunrise Pvt. Ltd. .... Appellant(s)
Vs.
Chamundeshwari Electricity Supply Corporation Ltd. & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Anuradha Mukherjee

Counsel for the Respondent(s) : -

ORDER

List the matter for further hearing on ***23.10.2019 at 2.30 p.m.***

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

tpd/mkj